

West Tripura Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2021

Court- wise pendency of Cases as on 28.02.2021

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha , District and Sessions Judge, Agartala	820	160	980
2	Sri Govinda Das , ADJ., (Court No. 2), Agartala	668	212	880
3	Sri Veda Pratim Debbarma , ADJ., (Court No. 3), Agartala	0	130	130
4	Sri Yoginder Pal , ADJ., (Court No. 4), Agartala	792	190	982
5	Sri Dhiman Debbarma , ADJ., (Court No. 5), Agartala	160	236	396
6	Sri Ashutosh Pandey , Judge, Family Court, Agartala	487	298	785
7	Sri P. Kumar , Addl. Judge, Family Court, Agartala	456	345	801
8	Smt. Mou Banerjee , CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	457	17	474
9	Sri Dulal Kanti Shukla Das , CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	481	17	498
10	Sri P.P. Paul , CJM-cum-Civil Judge (Sr. Div), Agartala	156	1128	1284
11	Sri Soumyo Bikash Das , Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	123	1550	1673
12	Smti. Yashvi Taneja , CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	195	988	1183
13	Sri Ayan Choudhury , CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	118	1159	1277
14	Smti. Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div),Court No. 1, Agartala	19	985	1004
15	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 2, Agartala (Vacant), charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div),Court No.1, Agartala	13	1088	1101
16	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 3, Agartala (Vacant), charge remains with Sri Sanjan Lal Tripura , JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	39	1134	1173
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala(Vacant), charge remains with Smti Aparajita Singha , JM., First Class-cum-Civil Judge (Jr. Div),Court No. 6, Agartala	36	1392	1428
18	Sri Sanjan Lal Tripura , JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	34	1165	1199
19	Smti. Aparajita Singha , JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	32	1133	1165
Total		5086	13327	18413
Station-wise pendency of Cases as on 28.02.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4143	12684	16827
Total		4143	12684	16827
2	Family Court, Agartala	487	298	785
3	Addl. Judge, Family Court, Agartala	456	345	801
Total		943	643	1586
Grand Total		5086	13327	18413

Gomati Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2021****Court- wise pendency of Cases as on 28.02.2021**

Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	278	91	369
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	323	101	424
3	Smti Sankari Das, Judge, Family Court, Udaipur	174	272	446
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	175	17	192
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	49	415	464
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	30	461	491
7	Smti Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	11	522	533
8	Smt. Archana Reang JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	10	412	422
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	17	652	669
10	Smti. Susmita Das, CJ (Jr. Div) -cum-JM First Class, Amarpur	7	366	373
Total		1074	3309	4383

Station-wise pendency of Cases as on 28.02.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	876	2019	2895
2	Amarpur	24	1018	1042
Total		900	3037	3937
3	Family Court, Udaipur	174	272	446
Grand Total		1074	3309	4383

South Tripura Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2021****Court- wise pendency of Cases as on 28.02.2021**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	820	179	999
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	62	37	99
3	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	18	722	740
4	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	158	413	571
5	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	50	497	547
6	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	5	114	119
7	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	18	88	106
Total		1131	2050	3181

Station-wise pendency of Cases as on 28.02.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	1108	1848	2956
2	Sabroom	23	202	225
Grand Total		1131	2050	3181

Unakoti Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2021				
Court- wise pendency of Cases as on 28.02.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamani Murasing, District and Sessions Judge, Kailashahar	190	117	307
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	14	91	105
3	Sri Arindam Pal, Judge, Family Court, Kailashahar	81	149	230
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. SJ., Kailashahar	123	0	123
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	72	1512	1584
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	171	387	558
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant) charge remain with Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	43	138	181
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	35	365	400
		729	2759	3488
Station-wise pendency of Cases as on 28.02.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	648	2610	3258
Total		648	2610	3258
2	Family Court , Kailashahar	81	149	230
Grand Total		729	2759	3488

North Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2021				
Court- wise pendency of Cases as on 28.02.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	524	381	905
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	196	15	211
3	Sri Saamyojyoti Debnath, CJM-cum-Civil Judge (Sr. Div), Dharmanagar	113	440	553
4	MS. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	204	624	828
5	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	67	501	568
6	Sri Amarjit Dey, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	364	365
7	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	5	305	310
Total		1110	2630	3740
Station-wise pendency of Cases as on 28.02.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1104	1961	3065
2	Kanchanpur	6	669	675
Grand Total		1110	2630	3740

Sepahijala Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2021

Court- wise pendency of Cases as on 28.02.2021

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	131	273	404
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	39	82	121
3	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	150	593	743
4	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	94	299	393
5	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura, (Vacant)charge remains with Sri D. P. Mishra, CJ (Jr. Div)-cum-JM., First Class, Sonamura	62	171	233
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	190	239	429
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	31	1304	1335
8	Sri Ali Hayder Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	67	1160	1227
Total		764	4121	4885

Station-wise pendency of Cases as on 28.02.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	437	1336	1773
2	Bishalgarh	288	2703	2991
Total		725	4039	4764
3	Family Court , Sonamura	39	82	121
Grand Total		764	4121	4885

Khowai Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2021****Court- wise pendency of Cases as on 28.02.2021**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	182	303	485
2	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	72	97	169
3	Smti. Ishika Dan, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	50	58	108
4	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	16	853	869
5	CJ (Jr. Div)-cum- JM., First Class, Khowai charge remains with Smti. Deepa Bhattacharya, JM., First Class-cum- Civil Judge(Jr.Div), Khowai	42	498	540
6	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	25	786	811
Total		387	2595	2982

Station-wise pendency of Cases as on 28.02.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	315	2498	2813
Total		315	2498	2813
2	Judge, Family Court, Khowai	72	97	169
Grand Total		387	2595	2982

Dhalai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2021				
Court- wise pendency of Cases as on 28.02.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Sharma Roy, District and Sessions Judge, Dhalai Judicial District, Ambassa	57	123	180
2	Sri Anshuman Choudhury Additional District and Sessions Judge, Dhalai Judicial District, Ambassa	32	120	152
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	17	13	30
4	Sri Rahul Roy, Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa	44	5	49
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	19	116	135
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	9	92	101
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	88	142	230
8	Smt. Jekashmee Debbarma, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	6	236	242
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	40	299	339
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	7	241	248
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	10	131	141
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra	0	75	75
13	Sri Thomas Lal Ditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	1	150	151
Total		330	1743	2073
Station-wise pendency of Cases as on 28.02.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	161	456	617
2	Kamalpur	134	677	811
3	Longtharai Valley	17	372	389
4	Gandacherra	1	225	226
Total		313	1730	2043
5	Family Court, Ambassa	17	13	30
Grand Total		330	1743	2073

District-wise pendency of Civil and Criminal Cases as on 28.02.2021

Sl No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	5086	13327	18413
2	Gomati Judicial District, Udaipur	1074	3309	4383
3	South Tripura Judicial District, Belonia	1131	2050	3181
4	Unakoti Judicial District, Kailashahar	729	2759	3488
5	North Tripura Judicial District, Dharmanagar	1110	2630	3740
6	Sepahijala Judicial District, Sonamura	764	4121	4885
7	Khowai Judicial District, Khowai	387	2595	2982
8	Dhalai Judicial District, Ambassa	330	1743	2073
Total		10611	32534	43145